

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:7277
ANSWERED ON:21.05.2012
CASED UNDER NGT
Singh Shri Sushil Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there has been delay in disposal of cases under National Green Tribunal (NGT) in the country;
- (b) if so, the details thereof alongwith the break up of such cases pending during the last three years respectively, State-wise;
- (c) the reasons of such huge pendency, and
- (d) the steps taken by the Government to ensure early disposal of these cases alongwith the extent of success achieved by the Government as a result thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) As per the information received from the National Green Tribunal (NGT), the total number of cases (including transferred cases, appeals and applications) and the disposal of the cases by the NGT is as under:

S.No. Type of cases 2011 2012 Total

1. Appeal 38 22 60

2. Applications 38 21 59

3. Miscellaneous 59 67 126
Applications

4. Transferred 26 0 26
cases

Total 161 110 271

Disposed Off : 91

Cases under active consideration of NGT Benches : 180